GOVERNMENT OF PUNJAB DEPARTMENT OF AGRICULTURE & FARMERS WELFARE (Agriculture-2 Branch)

NOTIFICATION

The 11th May, 2020

8/19/2006-Agri-2(6)/ 4128 :-In supersession of the Government of No. Punjab, Department of Agriculture and Farmers Welfare, Notification No S.O.10/P.A.6/2009/S.3/2020, dated the 22nd April, 2020 and in exercise of the powers conferred by sub-sections (1) and (2) of section 3 of the Punjab Preservation of Sub-Soil Water Act, 2009 (Punjab Act No. 6 of 2009) and all other powers enabling him in this behalf, the Governor of Punjab is pleased to notify the following dates before which no farmer shall sow nursery of paddy or its transplantation, namely:-

sowing of nursery of paddy: not before the 10th day of May, each year; (i) and

transplantation of paddy : not before the 10th day of June, each year; (ii)

Chandigarh Dated 11.05.2020

VISHWAJEET KHANNA, Additional Chief Secretary (Development)

Endst. No 8/19/2006-Agri-2(6)/4129-31 Chandigarh, Dated: 11-05-2020

A copy of the above is forward to the following information and necessary action:-

- All the Deputy Commissioners in the State of Punjab.
 - 2. Director Agriculture, Punjab.
- 3. All the Chief Agriculture Officers in the state of Punjab.

Secretary Agriculture

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